Suppl. Cause List No. 1 Sr. No. 11

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 70/2020 CrlM N o. 400/2020

Surject Singh ...Applicant

Through:-Mr. Parkhi Parihar, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through:- Mr. Ayjaz Lone, Dy. AG

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue notice.

Mr. Ayjaz Lone, learned Dy. AG accepts notice on behalf of the non-applicant. He seeks and is granted time to file objections to the application by the next date.

List on 16.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 02.06.2020 Shammi